

THE HIGH COURT OF MEGHALAYA
SHILLONG

RESULT FOR THE POST OF SYSTEM OFFICER

No.HCM.II/96/2016-Estt/ 1525

Dated, Shillong the 10th February, 2017

On the basis of the Written Examination, Practical Examination and Personal Interview held for the post of System Officer in the High Court of Meghalaya, none is selected.

By order,


REGISTRAR GENERAL

No.HCM.II/96/2016-Estt/ 1525-A

Dated, Shillong the 10th February, 2017

Copy for information to: -

1. *The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The Joint Registrar –cum– OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.*
3. *The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
4. *The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.*
5. *The P.A to Registrar General, High Court of Meghalaya, Shillong.*
6. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
7. *Establishment Section, High Court of Meghalaya, Shillong, for information and necessary action.*
8. *The Accountant-cum-Cashier, High Court of Meghalaya.*
9. *Notice Board.*
10. *Office File.*


REGISTRAR GENERAL